

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 7050/2021

(Arising out of impugned final judgment and order dated 01-07-2021 in U/S 482/378/407 No. 6170/2016 passed by the High Court of Judicature At Allahabad, Lucknow Bench)

ASIF & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

IA No. 117318/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 117317/2021 - EXEMPTION FROM FILING O.T.)

Date : 11-12-2021 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI

HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s)

Mr. Wajahat Ansari, Adv.
Mr. Aftab Ali Khan, AOR
Mr. Rajat S Roy, Adv.
Mr. Ali Safeer Farooqi, Adv.
Mr. Syed Imtiyaz Ali, Adv.
Mr. Zaki Ahmad Khan, Adv.
Mr. Mohammad Irshad, Adv.

For Respondent(s)

Mr. Adarsh Upadhyay Adv.
Mr. Harsh Pratap Shahi, Adv.
Mr. Amol Chitravanshi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by the learned counsel for the respondents, the matter stands adjourned.

Be listed after four weeks, as prayed.

(POOJA SHARMA)
SENIOR PERSONAL ASSISTANT

(RAM SUBHAG SINGH)
BRANCH OFFICER